

O.A.No. 374/2000

30.9.2004

Hon'ble Mr. A.K.Bhatnagar, J.M.
Hon'ble Mr. D.R.Tiwari, A.M.

Shri P. Srivastava, holding brief of Shri Vivek Mishra, counsel for the applicant prays for adjournment on personal grounds. Allowed.

Shri Amit Sharma, holding brief of Shri Manoj Kumar, counsel for the respondents is present.

List on 09.11.2004.


A.M.

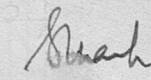

J.M.

Brijesh/-

9.11.04

Hon. Mr. S.C. Chauhan, A.M.

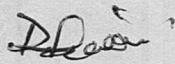
Division Bench is not available today. The case is adjourned to 11.1.05.


A.M.

11/01/05

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

Even in the revised call, none for the applicant, Shri Manoj Kumar for the respondents. or - is dismissed in default and for non-prosecution.


A.M.


J.M.

